CIVIL AVIATION be pleased to state:

- (a) whether the Government of Japan have proposed to pay compensation for these Indian labourers who were killed as a result of crash of a Japanese plane near Badarpur;
- (b) if so, the amount of compensation proposed by them; and
- (c) whether the amount of compensation has been paid to the relatives of the deceased?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):
(a) to (c) No information in this regard has been received from the Government of Japan. However, according to certain press reports, the question of paying compensation to the families of the four labourers who were killed while working at the site of the crash, as well as the amount of compensation to be paid, was under consideration of the Japan Airline authorities.

Wreckage of Airgraft of Japanese Airlines

132. SHRI BHOLA PRASAD: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the authorities of JAL and Japanese Government have requested the Government of India to hand over all the wreckage and the flight recorder of the crashed aircraft to be flown to Japan; and
- (b) if so, the reaction of the Government thereto?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b) Yes, Sir. The Embassy of Japan in India and the representatives of Japan Airlines requested that permission might be accorded to take the records and certain parts of the aircraft found near the wreckage, back to Japan for the purpose of investigation into the causes of the accident. They were informed that the Government of India had already appointed a Court of Inquiry headed by a High Court Judge, and that all available evidence would have to be placed before the Court. However, after the Court had done with the evidence, it might be possible to hand over the relevant material to the Japanese authorities

Master Plans for Monuments of Cultural Interest

- 133. SHRIMATI SITA DEVI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :
- (a) whether it is a fact that the Central Tourism Department propose to obtain the services of United Nations experts to prepare master plans for selected monuments of cultural interests; and
 - (b) if so, the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):
(a) No. Sir.

(b) Does not arise.

Assistance to West Bengal for Drought Relief

134. SARDAR AMJAD ALI : SHRI SALIL KUMAR GANGULY:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government have received any request from the Government of West Bengal for allocation of Rs. 29 crores to meet the situation arising out of the recent drought in the state;
- (b) whether Government have set up any study team to assess the requirements of funds for the West Bengal Government; and
- (c) if so, what decision Government have taken for the allocation of relief funds?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) to (c) In response to a request from the State Government, a Central team of officers visited West Bengal towards the end of May and early June 1972 to make an on-the-spot assessment of the drought situation and recommend ceilings of expenditure on various relief measures for purposes of Central assistance The State Government had estimated their requirement of funds in this connection at Rs. 30.62 crores. After discussions with the State Government and in the light of impressions gathered during its visit, the Central team has recommended a ceiling of Rs. 6.85 crores for the various relief measures in the current financial year, including Rs 2.15 crores for short-term loans for agricultural inputs. This ceiling of Rs. 6.85 crores has been accepted and communicated to the State Government. An amount of Rs. 1 crore has been sanctioned by Ministry of Finance to the State Government to meet their immediate requirement of funds. In addition, the Union Department of Agriculture have sanctioned Rs. 1 crore as short-term loan for agricultural inputs. Further assistance will be released on the basis of the progress of expenditure to be reported by the State Government.

135. [Transferred to the 10th August, 1972.]

जबलपुर वेहिकल फैक्टरी में आग

136. पडित भवानी प्रसाद तिवारी : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

- (क) गत 13 जून को जबलपुर वेहिकल फैक्टरी में आग लग जाने के कारण कितनी सम्पत्ति की हानि हुई; और
- (ख) क्या उपरोक्त दुर्घटना की जांच करने के लिये नियुक्त की गई समिति ने अपना प्रतिवेदन दे दिया है; यदि हां, तो उसका ब्यौरा क्या है?
 - † [FIRE IN JABALPUR VEHICLE FACTORY
- 136. PT. BHAWANI PRASAD TI-WARY: Will the Minister of DEFENCE be pleased to state:
- (a) the extent of loss of property suffered as a result of the fire which broke out in the vehicle factory, Jabalpur on June 13, last; and
- (b) whether the committee appointed to inquire into the said incident has submitted its report; if so, the details thereof?

रक्षा मंत्रालय (रक्षा उत्पादन) में राज्य मंत्री (श्री विद्या चरण शुक्ल): (क) और (ख) घटना के कारणों की जांच करने के लिये गठित की गई जांच अदालत ने अभी तक अपनी रिपोर्ट नहीं दी है। आग के कारण सम्पत्ति को हुई हानि का अनुमान केवल रिपोर्ट प्राप्त होने के बाद ही लगाया जा सकेगा।

†[THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The

Court of Enquiry appointed to investigate into the incident have not yet submitted their report. The extent of the loss of property caused by the fire will be known only when the Committee's report is received.]

कर-दाताओं के लिए नए फार्मों का जारी किया जाना

- 137. श्री राम सहाय: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:
- (क) कर-दाताओं की सुविधा के लिए जिन नए फार्मों को जारी करने का विचार था क्या वे तैयार कर लिये गये हैं और उन्हें सम्बन्धित अधिकारियों को सप्लाई कर दिया गया है ; और
- (ख) यदि हां, तो इन फार्मों की मुख्य विशेषतायें क्या हैं ?

†[Introduction of New Forms for Taxpayers

- 137. SHRI RAM SAHAI: Will the Minister of FINANCE be pleased to state:
- (a) whether the new forms contemplated to be introduced for the convenience of the tax-payer have since been prepared and supplied to the officers concerned; and
- (b) if so, what are the special features of these forms?]

वित्त मन्त्री (श्री य० ब० चह्नाण): '(क) कल्पना की जाती हैं कि इस प्रश्न का सम्बन्ध आय और धन की विवरणियों के नए फार्मी से है, जो 1-7-72 से लागू हुए हैं। चालू वर्ष की आवश्यकतानुसार, इन फार्मी में से लगभग 65 लाख फार्म विभिन्न स्थानों पर स्थित भारत सरकार के प्रेसों में छापे गए हैं। थोड़े फार्मी को छोड़ कर जो अभी भी भेजे जा रहे हैं, सभी छपे हुए फार्म क्षेत्रीय कार्यालयों को भेज दिए गए हैं।

(ख) विवरणी के नए फार्मों की मुख्य विशेषताएं नीचे दी गयी हैं :—

आय की विवरणियां

(i) फार्म सं० 1,2 तथा 3ए के नवीन रूपान्तर अभी भी क्रमशः कम्पनियों,